

ANKA INDIA LIMITED

CIN: L74900HR1994PLC033268

Registered Office:- Village & P O Kherki Daula, Gurgaon-122001, Haryana, India.

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This Advertisement is being issued by, Saffron Capital Advisors Private Limited ("Manager to the Offer"), on behalf of, Rakesh Kumar Trikha ("Acquirer 1") and Sulakashana Trikha ("Acquirer 2"), collectively, ("Acquirers"), pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto, ("SEBI Regulations") in respect of the acquisition of up to **7,15,900** (Seven Lacs Fifteen Thousand Nine Hundred only) fully paid-up equity shares of face value of Rs. 10 each ("Equity Shares"), representing 26% of the total share capital of Anka India Limited ("Target Company") on a fully diluted basis, as of the tenth working day from the date of closure of the tendering period of the open offer ("Voting Share Capital"), from the eligible shareholders of the Target Company for cash at a price of ₹ 10 per equity share ("Offer"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on August 01, 2016 in all the editions of Financial Express (English National Daily), Jansatta (Hindi National Daily and Regional Daily) and Mumabi Lakshadeep (Marathi)

This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide its letter number SEBI/HO/CFD/DCR1/2016/27358 dated September 29, 2016. Capitalized terms used in this Corrigendum but not defined herein shall have the same meaning as assigned to them in the DPS. This Corrigendum is being issued in all the newspapers in which the original DPS was published.

The shareholders of the Target Company are requested to kindly note the following information related to the Offer:

A) The revised schedule of activities pertaining to the Offer is set forth below:

Activity	Day and Date [Original]	Day and Date [Revised]
Public Announcement (PA)	Monday, July 25, 2016	Monday, July 25, 2016
Publication of DPS in the newspapers	Monday, August 01, 2016	Monday, August 01, 2016
Filing of the draft letter of offer with SEBI	Monday, August 08, 2016	Monday, August 08, 2016
Last date for a competitive bid	Wednesday, August 24, 2016	Wednesday, August 24, 2016
Last date for SEBI observations on draft letter of offer (in the event SEBI has not sought clarifications or additional information from the Manager to the Offer)	Wednesday, August 31, 2016	Thursday, September 29, 2016
Identified Date*	Friday, September 02, 2016	Monday, October 03, 2016
Letter of Offer to be dispatched to shareholders	Monday, September 12, 2016	Monday, October 10, 2016
Last date for revising the Offer price/ number of shares	Thursday, September 15, 2016	Friday, October 14, 2016
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	Friday, September 16, 2016	Monday, October 17, 2016
Date of publication of Offer Opening Public Announcement	Monday, September 19, 2016	Tuesday, October 18, 2016
Date of commencement of Tendering Period (Offer Opening Date)	Tuesday, September 20, 2016	Wednesday, October 19, 2016
Date of Expiry of Tendering Period (Offer Closing Date)	Monday, October 03, 2016	Wednesday, November 02, 2016
Last Date for completion of all requirements including payment of consideration	Tuesday, October 18, 2016	Thursday, November 17, 2016

* Identified Date is only for the purpose of determining the names of the Shareholders of the Target Company as on such date to whom the Letter of Offer would be sent. It is clarified that all the shareholders holding Equity Shares of the Target Company (registered or unregistered) (except the parties to the SPA) are eligible to participate in this Offer any time before the closure of this Offer

OTHER INFORMATION

- References to various dates as mentioned in PA/DPS/DLOO should be read as per revised activity schedule as mentioned above.
- Subject to statutory approvals, the Open Offer shall continue and shall be completed as per the schedule set out above and updated in the LOF sent to shareholders of the Target Company.
- All the other terms and conditions remain unchanged
- The Acquirers accept full responsibility for the information contained in this Corrigendum and also for the obligations of the Acquirers as laid down in SEBI Regulations.
- The PA, DPS, Corrigendum and Letter of Offer will also be available on SEBI's website (www.sebi.gov.in) and on the website of Manager to the Offer.

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SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

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SEBI Registration Number: INM 000011211

Contact Person: Amit Wagle/Harshika Thakkar

Alankit

Health & Wealth, We Manage Both

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Website: www.alankit.com

SEBI Registration Number: IN000002532

Contact Person: J K Singla

Place : New Delhi
Date : October 13, 2016

Issued by manager to the offer on behalf of the acquirers

Sd/-
Rakesh Kumar Trikha